

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT-VI

Item No. 604
IB-369/ND/2024

IN THE MATTER OF:

Ganga Lifesciences Private Limited

...PETITIONER

Vs.

Blue Sapphire Healthcares Private Limited

...RESPONDENT

Section

U/s 9 of IBC, 2016

Order delivered on 19.07.2024
HYBRID HEARING (PHYSICAL & VC)

Coram:

SHRI MAHENDRA KHANDELWAL, HON'BLE MEMBER (JUDICIAL)

SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner/Operational Creditor :Adv. Mohit Nandwani.

For the Respondent/Corporate Debtor :

ORDER

This is a petition filed under Section 9 of IBC.

Heard the Ld. counsel on behalf of the Operational Creditor. Issue notice to the Respondents for filing their reply and appearance. Notice be issued by all means and proof of service be filed. List the matter on **23.08.2024.**

Sd/-
(Rahul Bhatnagar)
Member (T)

Sd/-
(Mahendra Khandelwal)
Member (J)